

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 433**  
**CA/665/ND/2020 IN CP/147/ND/2020**

**IN THE MATTER OF:**

DalHousie Holdings Ltd	...	Applicant
Versus		
Martin & harris Pvt Ltd	...	Respondent

**Under Section 59.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**